

state :

(a) whether a delegation of Indian Railway Signal and Telecommunication Staff Association had met the former Railway Minister on 5th June, 1970 at Rail Bhavan, New Delhi ;

(b) if so, whether a charter of demands handed over to the former Railway Minister and also the various points of the Demand Charter were discussed ;

(c) if so, what are these points and the action taken on the Charter of demands;

(d) whether this delegation also submitted nearly 8,000 individual representations on common subject of Signal and Telecommunication Staff grievances and representation ; and

(e) if so, the action taken on these representations ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, Sir.

(b) and (c). No Charter of Demands was handed over to the former Railway Minister. However, the subjects discussed at the meeting were recognition of the Association, implementation of Board's orders regarding provision of rest givers and leave reserves, relief from stores responsibility of Inspectors, confirmation of staff, provision of uniforms and laying down of a yard-stick for staffing in the Department. Recognition of Associations consisting of a single category of staff is contrary to the policy of the Railway Ministry. Provision of rest givers and leave reserves has been taken in hand, confirmation of staff is being progressively implemented on the Railways and the question of supply of uniforms is under consideration following the report of the Uniforms Committee. As for prescription of a yardstick for staffing in the Department, the Railways are already working to certain standards ; the question of relief from stores responsibility of inspectors is still under examination.

(d) No, Sir.

(e) Does not arise.

**Compensation of Tribal families whose lands were acquired in Koraput District of Orissa**

7562. SHRI A. C. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) the amount of compensation paid to members of the Tribal families whose lands were taken away by the Railway (D. B. K. Railway) in Koraput District of Orissa ;

(b) whether any arrangements had been made to rehabilitate those families whose lands were taken away by the Railway ; and

(c) if so, the number of families and places of rehabilitation ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

**Opening of New Station at Bagri—  
Tengada between Bagri and  
Dhanmandal Stations on South  
Eastern Railway**

7563. SHRI A. C. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government had any proposal to open a new station at Bagri-Tengada in between Bagri and Dhanmandal stations in South Eastern Railway ; and

(b) if so, the steps taken so far in this regard ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Proposal to open a train halt at Barithengarh between Byree and Dhanmandal stations on South Eastern Railway was examined and could not be accepted due to heavy recurring financial loss.

**Production of Tractor in H. M. T. Pinjore**

7564. SHRI M. M. HASHIM : Will the Minister of INDUSTRIAL DEVELOPMENT

be pleased to state :

(a) the price of the new Zetor tractor which is being built by the Hindustan Machine Tools, Pinjore ;

(b) the total number of tractors likely to be produced during this year ; and

(c) the estimated demand for Zetor tractors in India ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) The price of Zetor tractor is still under finalization with State Trading Corporation and Ministry of Agriculture.

(b) H. M. T. has planned the assembly of 2500 Zetor 2511 tractors out of CKD and SKD packs during 1971-72.

(c) The demand of Zetor tractors is estimated to be about 12,000 Nos. per annum by the end of 1975-76.

#### **Transfer of Implementation Cell of Eleven Point Programme**

7565. SHRI N. E. HORO : Will the Minister of RAILWAYS be pleased to state :

(a) the progress so far achieved following the "Eleven Point Programme" for improving the working of railways ;

(b) whether the Eleven Point Programme Implementation Cell created under his charge has been transferred to the Railway Board ; and

(c) if so, the reasons therefore ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Some improvements are discernible in various spheres of Railway working. It is difficult, at this stage to quantumise them under any particular programme.

(b) No.

(c) Does not arise.

#### **Scheduled Tribes Candidate for the post of Chief Clerk, Controller of Stores Official (Eastern Railway)**

7566. SHRI N. E. HORO : Will the Ministers of RAILWAYS be pleased to state :

(a) whether in terms of the Railway Board's letter No. E(SCT)61CMI/53 dated the 2nd June, 1961 and Eastern Railway's Circular No. E 220/0/2R dated the 7th July, 1961 a post in the Grade of Chief Clerk was kept reserved for Scheduled Tribes candidate in the Office of the Controller of Stores under the Eastern Railway Administration ;

(b) if so, whether it was filled up by any Scheduled Tribe candidate and when ; and

(c) the names of the candidates who applied for this post in 1964 and the result of interview and tests ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, this post was reserved for Scheduled Tribe Candidates as per the prescribed roster.

[Railway Board's letter referred to is dated 23rd June, 1961].

(b) No.

(c) Sarvashri C. N. N. Horo and A. K. Kujur, Scheduled Tribe candidates, appeared in the selection but could not qualify.

#### **Fall in production in Hindustan Cables Limited Rupnarainpur (West Bengal)**

7567. SHRI N. E. HORO : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the production at the Hindustan Cables Limited, a Government Undertaking at Rupnarainpur, has gone down by 75 per cent as a result of the go-slow tactics adopted by the workers ; and

(b) if so, the measures taken by Government in this regard ?